

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.)..... CRLMP No(s).
5835-5836/2017

MANI RAM & ORS. ETC.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-09-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Petitioner(s) Mr. Aftab Ali Khan, AOR
 Mr. Sajid Imam Naqvi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners states that petitioners have surrendered and he has filed the proof of surrender of the petitioners on 01.09.2017. Learned counsel for the petitioners has shown the copy of the proof of surrender of the petitioners before the Court.

List the matters before the Court.

(SAPNA BISHT)
SENIOR PERSONAL ASSISTANT

(HARESH SINGH NEGI)
BRANCH OFFICER